

Name of Corporate Debtor: M/s Nicia Food And Drinks Private Limited															
Date of Commencement of CIRP :10.07.2026															
List of Creditors as on : 31.07.2026															
List of Operational Creditors (other than Workmen and Employees and Government Dues)															
S. No.	Name of Creditor	Details of claim received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification/ difference	Voting Percentage	Remarks (If any)
		Date of Receipt of Claim	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by security Interest	Amount Covered by guarantee	Whether Related Party?	% of voting share in COC						
1	Sh Balwan Singh	23.07.2026	30,000.00	15,000.00	Operational Crediotr (Landlord of the premises rented out to the Corporate Debtor)			NO		NA	NA	15000	NA	76.06	As per the claim form, the claim pertains to the rent of June and July 2026. However, the rent for the Month of July has not been consdiered since the ICD is 10.07.2026